

**Loss of Records of L & D Office**

4660. SHRI SATISH AGARWAL : Will the Minister of WORKS & HOUSING be pleased to refer to page 143 of issue dated 31 March, 1983 of India Today, CBI file No. 291/DLI/C/CR/1/20/73 relating to loss of records of Land and Development Office and state :

(a) whether CBI in a letter dated 17 February, 1973 informed the Land and Development Officer about the result of their enquiry in P.E. 104/64-DLI, if so, the nature of the enquiry and results thereof;

(b) whether the Land and Development Officer in his reply No. Adm.14(4)/33/67 dated 27 February, 1973 reported to CBI reprehensible conduct of certain officers to falsely implicate the person mentioned in the above mentioned news report in two cases to provide defence for housing up State case of corruption exposed by him; and

(c) what action was taken or is proposed to be taken against the erring Officers of L & DO and his Ministry ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Microbial Rennet Cheese**

4661. SHRI A. NEELALOHITHA-DASAN, NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether NDRI had taken out a patent on microbial cheese rennet in 1963 and if so, whether this is being manufactured commercially and if not the reasons thereof;

(b) whether a similar fungus rennet has now been developed at CFTRI, Mysore and if so, the total quantity manufactured annually in the country (Times of India dated 15.2.1983); and

(c) whether the country is self-sufficient on microbial cheese rennet and also animal cheese rennet for which a

process was developed at NDRI in 1963 and if not, the reasons thereof ?

THE MINISTER OF STATE IN MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c) The NDRI had taken out a patent (Application No. 96317 dated 31.10.1964) on "process for producing bacterial rennet like enzymes." The CFTRI has developed a process for fungal rennet for making cheese. Animal and microbial rennet are not being manufactured commercially in the country in view of insufficient demand.

**Slaughtering of Cattle For Export Purposes**

4662. SHRI ARJUN SETHI : Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a number of cattle are being slaughtered daily in the country for export purposes; and

(b) if so, the details alongwith the names, number and cities as well as the countries to which exported?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No Sir. Export of cattle meet is not allowed.

(b) Does not arise.

**Funds Alloted to States Under TRYSEM**

4663. SHRI DAYA RAM SHAKYA : Will the Minister of RURAL DEVELOPMENT be the pleased to state:

(a) the State-wise break-up of funds allotted for TRYSEM in 1980-81, 1981-82 and 1982-83;

(b) the number of youths targeted to be trained under this scheme in each State in each of these years;

(c) the number actually trained in each State in each year mentioned above;